



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of department's amongst Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 959 - LD (A) of 2018.
D A T E D: 15 - 02 - 2018.

In partial modification of Government Order No.5379-LD(A) of 2017 dated 27-10-2017 and Government Order No.885-LD(A) of 2018 dated 09-02-2018, the litigation work is redistributed amongst the Law Officers mentoned below in addition to Departments already allocated to them before the Srinagar Wing of the Hon'ble High Court:-

S.No	Name and Designation of the Law Officer	Departments allocated
1.	Bashir Ahmad Dar, Sr. Additional Advocate General	Estates Department.
2.	Ms. Aasifa Padroo, Additional Advocate General	Forest Department

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

Dated: 15 - 02 - 2018.

NO: LD(A)2016/35-VI.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Commissioner/Secretary to Government, Forest Department.
3. Principal Secretary to the Hon'ble Chief Minister.
4. Divisional Commissioner, Kashmir.
5. Registrar General, J&K High Court, Jammu.
6. All concerned Law Officers for information.
7. Director Archives, J&K, Jammu.
8. Director Litigation, Kashmir.
9. All officers of the Department of Law, Justice & Parliamentary Affairs.
10. Special Assistant to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

15/2/2018